

Blackmarketing of essential commodities in Madhya Pradesh

54g. SHRI SURESH PACHOURI : Will the PRIME MINISTER be pleased to Suite :

(a) whether it is a fact that in recent past some employees of Madhya Pradesh Civil Supplies Corporation were detained for blackmarketing essential commodities meant for Public Distribution System;

(b) if so, what are the details thereof; and

(c) what action Government have taken to prevent such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED) : (a) As per record maintained in this Ministry on the basis of statutory reports from the State Governments no employee of Madhya Pradesh Civil Supplies Corporation was detained in the recent past under Prevention of Black Marketing and Maintenance of Supplies of Essential Commodities Act, 1980.

(b) and (c) The questions do not arise in view of the (a) above.

Criteria for the allotment of quota for various States

549. SHRI NARAIN PRASAD GUPTA : SHRIMATI ILA PANDA :

Will the PRIME MINISTER be pleased to state :

(a) what is the basis on which the quota of Wheat, Rice, Sugar, Oil and Kerosene is allotted to various States under the Public Distribution System;

(b) what was the quota allotted to various States during 1991-92;

(c) the States with which the criteria has not been followed; and

(d) if so, the reasons therefor.'

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED) : (a) to (d) Allocation of commodities for distribution through Public Distribution System (PDS) is made on a month to month basis taking into account the stocks in Central Pool, inter-se requirements of States/UTs, market availability, seasonal factors etc. Allocation; of PDS items are supplemental in nature and is not intended to meet the entire demand of any State/UT. A Statement Showing the allocation of rice, wheat, levy sugar, imported edible oil and kerosene to the States/UTs in 1991-92 is given in Statement.

Statement

Allocation of Wheat, Rice, Levy Sugar, imported Edible Oils, Kerosene for Financial year 1991-92

(Figures in 000 Tosses)

State	Wheat	Rice	Sugar	Imported Ed. Oil	Kerosene
1	2	3	4	5	6
ANDHRA PRADESH	276.0	2283.0	321.1	9.2	563.9
ARUNACHAL PRADESH	9.6	116.9	4.0	0.3	8.9
ASSAM	344.0	460.0	122.1	1.5	239.3
BIHAR	561.6	152.0	425.0	9.0	468.6
GOA	44.6	59.5	6.3	2.8	27.0
GUJARAT	879.6	336.0	205.7	9.2	777.8
HARYANA	294.0	40.0	81.1	2.8	150.8
HIMACHAL PRADESH	123.0	80.6	25.6	3.9	36.1
JAMMU & KASHMIR	236.0	459.0	36.6	3.4	64.0
KARNATAKA	467.0	622.0	225.7	9.0	443.2

1	2	3	4	5	6
KERALA	354.0	1782.5	151.8	5.1	257.2
MADHYA PRADESH	443.0	330.0	317.9	7.2	380.5
MAHARASHTRA	1396.0	692.0	380.2	11.8	1480.0
MANIPUR	34.4	100.5	8.8	1.2	19.4
MEGHALAYA	30.0	140.5	8.4	1.6	15.2
MIZORAM	15.4	107.0	3.3	2.4	6.0
NAGALAND	75.9	145.5	5.4	3.0	4.7
ORISSA	315.0	370.0	157.4	7.9	154.3
PUNJAB	215.0	20.0	100.9	3.4	318.8
RAJASTHAN	930.0	43.6	214.8	4.4	264.8
SIKKIM	7.1	58.0	2.1	1.1	6.0
TAMILNADU	354.0	948.5	286.4	6.7	641.0
TRIPURA	28.5	196.5	12.7	1.2	19.3
UTTAR PRADESH	743.0	376.0	672.2	7.0	908.3
WEST BENGAL	1082.0	872.0	328.8	9.6	716.6
ANDMAN & NICOBAR	8.4	18.0	3.1	0.8	3.6
CHANDIGARH	23.6	11.2	4.7	0.4	20.1
DADRA & NAGAR HAVELI	2.4	8.0	0.7	0.4	3.0
DAMAN & DIU	1.8	7.8	0.5	0.7	2.9
DELHI	855.6	268.0	110.5	6.5	238.2
LAKSHADWEEP	0.2	6.3	0.9	0.5	0.9
PONDICHERRY	8.8	28.0	5.0	1.4	13.8

55. [Transferred to 2nd December, 1992].

**Ailment of essential commodities to U.P.
Civil Supplies**

551. SHRI RAM RATAN RAM : Will the PRIME MINISTER be pleased to state.

(a) what is the total amount of wheat, rice and edible oil allotted to U.P. for distribution under the Public Distribution System;

(b) what are the reasons for not increasing the quota in the required proportion; and

(c) what is being done for the increase in quota ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED) : (a) The total quan-

thty of price, wheat and imported edible oils allotted to Uttar Pradesh for the Public Distribution System (PDS) in 1992 are respectively 4. 15 lakh tonne's 7.14 lakh tonnes and 4,500 tonnes.

(b) and (c) Central Government makes bulk allocations of PDS commodities to States/UTs including Uttar Pradesh on a monthly basis taking into account the stocks in Central Pool, demands received from the States, inter-se requirements of various States/UTs, seasonal factors etc, PDS allocations are supplemental in nature and are not intended to meet the total requirements of any State/UT.

Export of Iron Ore

552. SHRI RAMNARAYAN GO SWAMI : Will the PRIME MINISTER be pleased to state :

(a) what was the total export of iron-ore during the last three years; and

(b) what is the total import of useable steel during the last three years ?